## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. R. YIOHYASHANKAR Counsel For Petittonen
R. ASHOUKWMAR

Counsel For Petittonen
Counsel For Petittonen
L-5

**ORDER** 

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for making arguments. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

- sol -

MEMBER (JUDICIAL)